

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4670
ANSWERED ON:18.12.2009
CONTROL OVER BASIC INFRASTRUCTURE
Singh Shri Uma Shanaker

Will the Minister of FINANCE be pleased to state:

- (a) Whether the Government proposes to set up regulators to exercise control over coal and other basic infrastructure;
- (b) If so, the details thereof;
- (c) Whether the Government has received suggestions to build a growth friendly regulatory environment and a robust infrastructure for credit; and
- (d) If so, the details thereof and action taken thereon?

Answer

To be answered by Minister of State in the Ministry of Finance(SHRI NAMO NARAIN MEENA)

(a) & (b): Regulatory Authorities already exist in Telecom, Power, Ports, Petroleum & Natural gas and Civil Aviation Sectors. Government has proposed to set up a regulatory authority in respect of coal sector.

(c) & (d): Suggestions are received, from time to time, from stakeholders on various issues, including issues related to regulation and infrastructure financing. The suggestions are examined on merit, keeping in mind the dictates of fiscal prudence, resource availability and other competing demands and action as deemed appropriate is taken.